Post Offer Advertisement under Regulation 18(12) in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, for the public shareholders of

MPF SYSTEMS LIMITED

[Formerly known as Mather and Platt Fire Systems Limited]

Registered Office: Greaves Compound, Chinchwad Works, Bombay - Pune Road, Chinchwad (East), Pune - 411 019, Maharashtra
Tel.: +91-20-2744 2100; Fax: +91-20-2744 2111; E-mail: compliancempf@gmail.com
[Corporate Identification Number (CIN): L65999PN1993PLC014500]

OPEN OFFER ("OFFER") FOR ACQUISITION OF UPTO 8,84,700 FULLY PAID-UP EQUITY SHARES OF FACE VALUE ₹ 10/- EACH FROM THE PUBLIC SHAREHOLDERS OF MPF SYSTEMS LIMITED ('TARGET COMPANY') BY ROYAL NIRMAN PRIVATE LIMITED (HEREIN AFTER REFERRED TO AS 'ACQUIRER')

This Post Offer Advertisement is being issued by **Ashika Capital Limited** ('Manager to the Offer'), on behalf of **Royal Nirman Private Limited** (hereinafter referred to as 'Acquirer'), in connection with the Offer made by the Acquirer, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ['SEBI (SAST) Regulations, 2011']. The Detailed Public Statement ('DPS') with respect to the Offer was published on July 08, 2014 (Tuesday) in **Financial Express (English), Jansatta (Hindi), Loksatta (Marathi)** and **Mumbai Lakshadweep (Marathi)**.

S. No.	Particulars	Details			
1.	Name of the Target Company	MPF Systems Limited			
2.	Name of the Acquirer	Royal Nirman Private Limited			
3.	Name of Manager to the Offer	Ashika Capital Limited			
4.	Name of Registrar to the Offer	Sharepro Services (India) Private Limited			
5.	Offer details: (a) Date of Opening of the Offer (b) Date of Closing of the Offer	 June 19, 2015 (Friday) July 02, 2015 (Thursday)			
6.	**Date of Payment of Consideration**	July 09, 2015 (Thursday) *(Payment by NEFT & Direct Credit)* July 11, 2015 (Saturday) *(Payment by Demand Draft)*			
7.	**Details of the Acquisition:**	**Proposed in the Offer Document (Letter of Offer)**		**Actuals**	
7.1	**Offer Price:** Fully Paid-up Equity Shares Partly Paid-up Equity Shares	 ₹ 2/- per share Not Applicable		 ₹ 2/- per share Not Applicable	
7.2	Aggregate Number of Shares Tendered	8,84,700		1,462	
7.3	Aggregate Number of shares Accepted	8,84,700		1,462	
7.4	Size of the Offer (Number of Shares multiplied by Offer Price per Share)	₹ 17,69,400/-		₹ 2,924/-	
		Number	**(%)**	**Number**	**(%)**
7.5	Shareholding of Acquirer before Agreement/ Public Announcement	Nil	Nil	Nil	Nil
7.6	Shares acquired by way of Agreement	18,87,697	55.48	18,87,697	55.48
7.7	Shares acquired by way of Open Offer	8,84,700	26.00	1,462	0.04
7.8	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
7.9	Post Offer Shareholding of Acquirer	27,72,397	81.48	18,89,159	55.52
7.10	Pre & Post Offer Shareholding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		15,14,950 (44.52%)	6,30,250 (18.52%)	15,14,950 (44.52%)	15,13,488 (44.48%)

Capitalised terms used but not defined herein shall have the same meaning assigned to them in the PA, DPS and Letter of Offer.

The Acquirer and its Directors, severally and jointly, accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under the SEBI (SAST) Regulations, 2011.

A copy of this Post Offer Advertisement will also be available on the websites of SEBI & BSE and at the Registered Office of the Target Company.

ISSUED BY MANAGER TO THE OFFER

ASHIKA
GROWING & SHARING WITH YOU

ASHIKA CAPITAL LIMITED
(**CIN:** U30009WB2000PLC091674)
1008, 10th Floor, Raheja Centre, 214, Nariman Point, Mumbai - 400 021
Tel.: +91-22-6611 1700; **Fax:** +91-22-6611 1710
E-mail: mbd@ashikagroup.com
Contact Person: Mr. Niraj Kothari/Mr. Narendra Kumar Gamini

Place : Mumbai
Date : July 16, 2015

For and on behalf of Acquirer: Royal Nirman Private Limited

Size: 12(w) x 23(h)